Name of the Corporate Debtor: M/s Fortune Assets Private Limited; Date of Commencement of CIRP: 18.03.2026; List of Creditors as on: 30.10.2026

Annexure-6

Summary of List of Operational Creditors (Employees) w.r.t. Form D / E

Sr. No.	Name of Authorised Representative, if any	Name of Employee	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC (wher e applic able)	Whether under period of twelve months preceding the liquidation commencement date	Amou nt of Claim under Verific ation (Rs.)	Amount of Contingent Claim (Rs.)	Amount of any mutual credit, debts etc. -may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. -may be set off against the claim, if any	Amou nt of claim Inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Date of admission/updation	Amount of claim admitted (Rs.)										
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Total																

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